

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Crl.) No(s).
1971-1973/2019

RAMESH CHANDRA RAI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 09-04-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Shashank Shukla, Adv.
Mr. Shantanu Krishna, AOR

For Respondent(s)

Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 (common in all the matters) is duly
represented.

The Id. Counsel for the petitioner to take fresh steps
alongwith fresh particulars of respondent No.2 in all the
matters within two weeks.

List again on 18.7.2019.

SURINDER S. RATHI
Registrar